

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Miscellaneous Appeal No.179 of 2019**

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Anita Sinha

... .. Appellant/s

Versus

Niraj Kumar Sinha

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Rakesh Kumar, Advocate  
For the Respondent/s : Mr. Nripendra Kumar Rohan, Advocate  
Mr. Nagadeo Choubey, Advocate  
Mr. Akshay Kumar, Advocate

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**CORAM: HONOURABLE MR. JUSTICE NANI TAGIA**  
**and**  
**HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA**  
**ORAL ORDER**

**(Per: HONOURABLE MR. JUSTICE NANI TAGIA)**

11    20-01-2026                      On the prayer of learned counsel for the respondent,  
  
two weeks' time is granted to file an affidavit of Assets and  
  
Liabilities of the respondent.

2. Re-notify this appeal on 03.02.2026.

**(Nani Tagia, J)**

**( Sunil Dutta Mishra, J)**

Siddharth  
Sagar/-

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